

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the creation of public trusts for the management of properties of temples, "muths" and other institutions devoted to religious purposes."

*The Motion was adopted.*

SHRI RANJIT SINGH: I introduce the Bill.

#### LAND ACQUISITION (AMENDMENT) BILL\*

Amendment of Section 4 etc.

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. DEPUTY-SPEAKER: The question is:

"That leave to granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

*The Motion was adopted.*

SHRI GEORGE FERNANDES: I introduce the Bill.

15.02 hrs.

#### CATTLE INSURANCE BILL\*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for cattle insurance in the country.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for cattle insurance in the country."

*The Motion was adopted.*

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Bhogendra Jha—Absent.

#### PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL\*

(INSERTION OF SECTION 16A, ETC.)

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

*The Motion was adopted.*

SHRI BAPUSAHEB PARULEKAR: I introduce the Bill.

#### CRIMINAL LAWS (AMENDMENT) BILL\*

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, the Prevention of Corruption Act, 1947 and the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, the Prevention of Corruption Act, 1947 and the Code of Criminal Procedure, 1973."

*The Motion was adopted.*

SHRI BAPUSAHEB PARULEKAR: I introduce the Bill.